

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES:

Dilip Timblo
V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Rafique Dada
a/w Gwendatt
Mallik and
Gresh Kotwal,
Walter Lewis.
i/b Mulla & Mulla
for Respondent No. 2

Senior Advocate

Advocate
Advocate
Advocate.



Pankaj Sawant
i/b Deblina Gupta
for Respondent NO. 3

Senior Advocate

Advocate.

~~Abdullah~~ ~~Abdullah~~ ~~Abdullah~~

~~Abdullah~~

Abbezen Faizullahbhai
a/w Aashwin Chivathale
i/b HSA Advocates
for Respondent nos. 8 to 10

Advocate

Advocate



~~Karaj~~ Joseph Kodanthar

Senior Advocate

Eric Correa

Advocate

Aakash Rebello

Advocate

Atul Desai

Advocate

Deepti Nagpal

Kunjita Shah i/b Kargale for Petitioner



Contd.....2

: 2 :

ORDER

TCP No. 87/397-398/NCLT/MB/MAH/2006

Part heard.

List this matter for further hearing on 13.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)